GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2457 ANSWERED ON 11/08/2025

EXTENSION OF DEADLINE OF PMAY-URBAN SCHEME IN ODISHA

2457. SHRI NIRANJAN BISHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is any plan to extend the deadline for PMAY-Urban completion beyond 2025 for States like Odisha facing land and infrastructure delays; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country including Odisha to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

The States/UTs have been advised to conduct demand surveys in their respective jurisdictions and validate the beneficiaries to ascertain their eligibility. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through https://pmay-urban.gov.in.

Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U and PMAY-U 2.0 by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025.

Based on the project proposal submitted by State of Odisha, a total of 2,15,341 houses (including 11,961 houses under PMAY-U 2.0) has been sanctioned under PMAY-U and PMAY-U 2.0. Of the sanctioned houses, 1,86,054 have been grounded and 1,64,909 are completed/delivered to the beneficiaries as on 04.08.2025. The Ministry conducts regular review with the States/UTs on the progress of the scheme for ensuring completion of all the sanctioned houses within the stipulated timeframe.
